[THE VICE-CHAIRMAN (PROF. P. J. KURIEN) in the Chair]

PAPERS LAID ON THE TABLE

- I. Report and Accounts (2006-07) of the Bengal Chemicals and Pharmaceuticals Limited (BCPL), Kolkata and related papers
- II. Report and Accounts (2005-06) of the Indian Drugs and Pharmaceuticals Limited, Gurgaon and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI SRIKANT JENA): Sir, I beg to lay on the Table:—

- 1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (I) (a) Twenty-sixth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited (BCPL), Kolkata, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 462/15/09]
 - (II) (a) Forty-fifth Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited (IDPL), Gurgaon, for the year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- 2. (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 461/15/09]

Outcome Budget (2009-10) of the Ministry of Micro, Small and Medium Enterprises.

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Micro, Small and Medium Enterprises. [Placed in Library. See No. L.T. 544/15/09]

- I. Report and Accounts (2004-05) of the Bengal Immunity Limited, Kolkata and related papers
- II. Report and Accounts (2004-05) of the SSPL and related papers.
- III. Memoranda of Understanding (2009-10) between the Government of India and various Limited Companies and Corporation.

SHRI SRIKANT JENA: Sir, I beg to lay on the Table: